## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.704 TO BE ANSWERED ON 20.07.2017

### **INTER-STATE SUPPLY CHARGES**

#### 704. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has taken a decision to waive interstate supply charges on solar power projects to make them feasible and to compete with thermal power; and
- (b) if so, the details thereof?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b): Ministry of Power, Government of India, vide Order dated 14<sup>th</sup> June 2017, has extended the waiver of the inter-State transmission charges and losses for the generation project based on solar resources for use of inter-state transmission system (ISTS) network by such Projects commissioned till 31.12.2019, for a period of 25 years from the date of commissioning of such projects.

Such waiver shall be available only for those projects entering into PPA with Discoms for compliance of their renewable purchase obligation (RPO) and are awarded through competitive bidding process.

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